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IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(CRL) 1766/2021

AJAY KUMAR BISHNOI

..... Petitioner

Through

Mr. Vikas Pahwa, Sr. Advocate with
Mr. Ankit Sibbal, Mr. Gaurav Sarkar,
Mr. Ankit Rao and Mr. Rohit Kr.
Yadav, Advocates.

versus

STATE OF NCT OF DELHI & ANR.

..... Respondents

Through

Mr. Avi Singh, ASC for the State
with Inspector Rajesh Sharma, P.S.
EOW
Mr. N. Hariharan, Sr. Advocate with
Mr. Siddharth S. Yadav, Mr. Aditya
Malhotra, Mr. Karan Malhotra, Ms.
Punya Rekha Nagra and Mr. Umang
Chopra, Advocates for respondent
No.2.

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER

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16.03.2022

At joint request, adjourned to 02.05.2022.

MANOJ KUMAR OHRI, J

MARCH 16, 2022/v

Click here to check corrigendum, if any